To strengthen the efforts of the Government towards food security of the people, the Government enacted NFSA which inter alia entitles upto 75% of the rural population and upto 50% of the urban population to receive foodgrains at subsidised prices under TPDS. NFSA is now being implemented in 33 States/UTs where about 72.45 crore persons are covered under the Act. Foodgrains allocation under existing TPDS is continuing in remaining 3 States. With the implementation of NFSA across the country, there is no question of people showing any disinterest for TPDS.

Government gets the functioning of TPDS evaluated by different agencies from time to time. Recently, an evaluation study was conducted by National Council of Applied Economic Research (NCAER) in respect of 6 States namely Assam, Bihar, Chhattisgarh, Karnataka, Uttar Pradesh and West Bengal. The evaluation study revealed certain shortcomings/ deficiencies in the functioning of TPDS such as inclusion/exclusion errors and leakages/diversion of foodgrains. The report received has been sent to the concerned States.

## Retail price of pulses

2325. SHRIT. K. RANGARAJAN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state the retail prices of different varieties of pulses in the retail market of Delhi, Mumbai, Chennai, Kolkata on 15 March, 2015 and 2016?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN): The requisite information is given below:

Retail Prices of Pulses as on 15th March (In Rs/kg)

	2015*				2016			
Variety	Delhi	Mumbai	Kolkata	Chennai	Delhi	Mumbai	Kolkata	Chennai
Gram Dal	55	51	45	56	72	72	62	72
Tur/Arhar	89	80	82	96	142	146	125	136
Urad	86	81	80	95	146	171	120	150
Moong	101	100	115	106	103	122	100	102
Masoor	86	81	68	<b>7</b> 6	83	88	72	83

Source: State Civil Supplies Department

<sup>\*</sup> Prices reported are for 16th March as 15 March was a holiday.